

- (2) It extends to the whole of Assam.
 (3) It shall come into force at once.

Insertion of new words in the preamble of Assam Act V of 1947. 2. After the word "community" and before the word "and" appearing in the preamble of the Assam Maintenance of Public Order Act, 1947, the words "and to regulate the use and sale of certain dress" shall be inserted.

Insertion of new section 8H in Assam Act V of 1947. 3. After section 8G of the Assam Maintenance of Public Order Act, 1947, the following section shall be inserted, namely:—

"8H. If the State Government considers it necessary or expedient in the public interest or in the interest of public safety or maintenance of public order that the use, possession or sale of any official Uniform, Indian or Foreign, or any dress so nearly resembling such Uniform as to be calculated to deceive should be regulated, the State Government may, by general or special order, direct that no person shall without lawful authority use, possess or sell such official Uniform or dress without a licence or permit from the Deputy Commissioner or the Subdivisional Officer, as the case may be, within their respective jurisdiction."

Insertion of new section 13D in Assam Act XVI of 1953. 4. After section 13C of the Assam Maintenance of Public Order (Autonomous Districts) Act, 1953 the following section shall be inserted, namely:—

"13D. If the State Government consider it necessary or expedient in the public interest or in the interest of public safety or maintenance of public order that the use, possession or sale of any official Uniform, Indian or Foreign, or any dress so nearly resembling such Uniform as to be calculated to deceive should be regulated, the State Government may, by general or special order, direct that no person shall without lawful authority use, possess or sell such official Uniform or dress without a licence or permit from the Deputy Commissioner or the Subdivisional Officer, as the case may be, within their respective jurisdiction."

P. C. DAS,
 Secy. to the Government of Assam,
 Law Department.